

1	2	3	4
11.	Madhya Pradesh	284.93	507.36
12.	Maharashtra	231.81	262.23
13.	Manipur	3.22	5.96
14.	Meghalaya	2.58	2.66
15.	Mizoram	1.15	1.32
16.	Nagaland	4.83	4.31
17.	Orissa	188.41	224.99
18.	Punjab	20.73	18.60
19.	Rajasthan	201.03	239.96
20.	Sikkim	3.07	3.70
21.	Tamil Nadu	285.11	322.40
22.	Tripura	10.57	14.98
23.	Uttar Pradesh	515.84	553.51
24.	West Bengal	164.15	155.07
25.	Andaman and Nicobar Islands	2.23	2.90
26.	Chandigarh	*	0.49
27.	Dadra and Nagar Haveli	2.01	2.51
28.	Delhi	1.37	1.00
29.	Goa, Daman and Diu	2.47	2.56
30.	Lakshadweep	0.13	1.70
31.	Pondicherry	2.61	3.22
	All India	3020.61	3697.26

* RLEGP not being implemented in the UT of Chandigarh since 1987-88.

Vocational Education for Women

2478. SHRI NITYANANDA MISRA :
Will the Minister of HUMAN RESOURCE
DEVELOPMENT be pleased to state :

(a) the allocation earmarked for Orissa
under the Seventh Plan period for expansion
of vocational education for women ;

(b) if so, the manner in which this
allocation has been utilised during these
years and the additional facilities created
out of it ;

(c) whether expansion programmes have
been envisaged for the next two years ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) There is no separate scheme for vocational education for women. A Centrally-Sponsored Scheme of Vocationalisation of Secondary Education has been started with effect from 1987-88 under which financial assistance is provided to the States/UTs for introduction of vocational courses at +2 level in schools, depending upon their proposals and availability of funds for the Scheme. There is no State-wise allocation of funds for this scheme.

(b) to (d). Do not arise.

Private Museums

2479. SHRI PRAKASH V. PATIL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether many valuable art pieces are still being preserved in private museums ;

(b) if so, how many such museums are there in the country ;

(c) whether Union Government give them regular assistance for their preservation ;

(d) how are these being maintained ; and

(e) whether a national policy will be evolved in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a), (b) and (d). There are over 400 museums in the country, managed by Central Government, State Governments and private bodies. These museums are reported to be in possession of many valuable art pieces and are being preserved by them under the Rules by which they are governed.

(c) and (e). "Museums" is a State subject under the Constitution of India and matters relating to them are primarily concerned with the State Governments. The Central Government, however, considers token grants for preservation of its art treasures whenever an application is made by

a private museum. Further, a Central Advisory Board of Museums considers urgent problems faced by museums from time to time and makes suitable recommendations.

De-addiction Programmes as Part of Curriculum

2480. SHRIMATI D.K. BHANDARI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government propose to make de-addiction programmes as part of the school/university curriculum ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) to (c). There is no proposal to make de-addiction programmes a specific part of the school/university curriculum. Material on the disorders caused by addiction to drugs and alcohol and their harmful effect is included in the curriculum for Secondary and Higher Secondary Classes. Some Universities are also involved in the preparation of material for creation of awareness about the harmful effects of drug abuse and the training of personnel for its prevention.

[Translation]

Fire Incident in Bokaro Steel Plant

2481. SHRI KALI PRASAD PANDEY :
SHRI KAMLA PRASAD RAWAT :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether a devastating fire took place in the store of Bokaro Steel Plant on 12 May, 1988 ;

(b) if so, the causes thereof ; and

(c) the details of loss suffered in fire and the safety measures taken in this regard and the responsibility fixed for negligence ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE